

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that on **19th July 2019** :

The **Special Bench** comprising the **Hon'ble Shri. Justice R. D. Dhanuka** and the **Hon'ble Shri. Justice Prithviraj K. Chavan** will take up Criminal Appeal No. 55 of 2017, pertaining to High Court of Bombay at Goa, for hearing, as per the board to be notified separately.

By Order

Sd/-

18th July 2019
High Court, Appellate Side
Bombay.

(V. R. Kachare)
I/c Registrar (Judl-I)